

website - 29/5/15

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE -2/2015-16(Purchase Cell)

Quotation are invited from bonafide and reputed firms / Suppliers, authorised dealers having local shops for supply of **different articles (mention below**, as also financial capacity to execute the orders for supply of the articles on purchase:-

The tender (**with MRP, Quoted Price and catalogue/ Image of Articles**) must reach this Court **within 2 week** from the date of displayed on website.. This advertisement can also be downloaded from the website of Patna High Court: - <http://patnahighcourt.bih.nic.in>.

List of required articles for furnishing of 2 (Two) new additional / extended rooms as also extended sitting room (then dormitory) in the Judges' Guest House at 155, Chhajjubagh, Patna.

Sl. No.	Name of the Articles	Quantity required
1.	Godrej Almirah (big size)	2 Pcs.
2.	Godrej Almirah (small size)	2 Pcs.
3.	Double Bed Palang	2 Pcs.
4.	Tiffin Table	2 Pcs.
5.	Pack Table	10 Pcs.
6.	Sofa Sets	3 Sets.
7.	Dressing Table	2Sets.
8.	Centre Table	8 Pcs.
9.	Telephone Table	4 Pcs.
10.	H.P. Chair	12 Pcs.
11.	Bathroom Stool	2 Pcs.
12.	T.V. Table / Trolley	4 Pcs.
13.	Cloth Stand	2 Pcs.

Terms and Conditions:-

- (I) The articles should be in good condition .
- (II) No advance payment shall be made.
- (III) The firms shall submit their bill in triplicate at the time of supply of articles.
- (IV) The Court reserve the right to accept or reject any or all quotations.
- (V) Payment will be made through Bank Draft, not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the material, the concerned firm shall replace it immediately free of cost.
- (VI) The successful bidder shall supply the articles for a minimum period of one year on the approved rate .
- (VII) For detail information, please visit Court's Website:-
<http://patnahighcourt.bih.nic.in>.

Received copy for uploading of website .

29/5/15

M. Patna
28.5.15
Registrar (Estt.)
Patna High Court.